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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On 3 June 2009, the Committee approved the amendments specified with strikethrough and underline in the entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph I of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.Y.126.03. Name: 1: MUKHLIS YUNOS 2: YUNOS UMPARA 3: na MOKLIS 4: na

Name (original script): مخلص يونس

Title: na Designation: na DOB: a) 7 Jul. 1966 b) ~~Approximately 7 Jul. 1966~~ POB: ~~Estimated to be in Lanao del Sur, Philippines~~ Good quality a.k.a.: a) Muklis Yunos, Muklis b) Mukhlis Yunos c) Saifullah Mukhlis Yunos d) Saifulla Moklis Yunos Low quality a.k.a.: na Hadji Onos Nationality: Filipino Passport no.: na National identification no.: na Address: na Philippines (as at Apr. 2009) Listed on: 9 Sep. 2003 (amended on 9 Sep. 2005, 23 Feb. 2009, 3 Jun. 2009) Other information: In custody in the Philippines as of Feb. 2008. Sentenced to life without parole by a Philippine Court on 23 Jan. 2009 for his involvement in the bombings of 30 Dec. 2000 in Manila, the Philippines.

QI.P.242.08. Name: 1: DINNO AMOR 2: ROSALEJOS 3: PAREJA 4: na
Title: na Designation: na DOB: 19 Jul. 1981 POB: Cebu City, Philippines Good quality a.k.a.: a) Johnny Pareja b) Khalil Pareja Low quality a.k.a.: a) Mohammad b) Akmad c) Mighty d) Rash Nationality: Filipino Passport no.: na National identification no.: na Address: a) Atimonana, Quezon Province, Philippines (as at Apr. 2009) b) Plaridel Street, Mandaue City, Philippines (previous address) c) Cebu City, Philippines (location as at Apr. 2009) d) Anahawan, Leyte, Philippines (previous location) e) Sariaya, Quezon, Philippines (previous location) f) Dasmariñas, Cavite, Philippines (previous location) Listed on: 4 Jun. 2008 (amended on 3 Jun. 2009) Other information: Location (as of 10 Dec. 2007): Cebu City, Philippines. Previous



locations: Anahawan, Leyte, Philippines; Sariaya, Quezon, Philippines; Dasmarias, Cavite-Philippines. Explosives expert. Member of the Rajah Solaiman Movement (listed under permanent reference number QE.R.128.08). The Philippine judicial authority issued a warrant of arrest for him on 5 Jun. 2006. At large as of Jun. 2008. Father's name is Amoroso Jarabata Pareja. Mother's name is Leonila Cambaya Rosalejos.

QI.D.246.08. Name: 1: REDENDO 2: CAIN 3: DELLOSA 4: na
 Title: na Designation: na DOB: 15 May 1972 POB: Punta, Santa Ana, Manila, Philippines Good quality a.k.a.: a) Abu Ilonggo b) Brandon Berusa c) Abu Muadz d) Arnulfo Alvarado e) Habil Ahmad Dellosa f) Uthman g) Dodong Low quality a.k.a.: a) Uthman b) Dodong a) c) Troy Nationality: Filipino Passport no.: na National identification no.: na Address: a) 3111, Ma. Bautista, Punta, Santa Ana, Manila, Philippines b) Manila, Philippines (location as at Apr. 2009) b) c) Matabala, Aroroy, Masbate, Philippines, (previous address) c) d) Anda, Pangasinan, Philippines, (previous address) d) e) Jolo, Sulu, Philippines, (previous address) e) f) Pollok, Cotabato, Philippines, (previous address) g) Masbate, Philippines (previous location) Listed on: 4 Jun. 2008 (amended on 3 Jun. 2009) Other information: Current location (as of 10 Dec. 2007): Manila, Philippines. Previous location: Masbate, Philippines. Member of the Rajah Solaiman Movement (listed under permanent reference number QE.R.128.08) and linked to the Abu Sayyaf Group (listed under permanent reference number QE.A.1.01). Arrested by the Philippine authorities on 30 March 2004. As of at Jun. 2008 under trial at the Philippines Regional Trial Court Branch 261, Pasig City. Father's name is Fernando Rafael Dellosa. Mother's name is Editha Parado Cain.

QI.D.245.08. Name: 1: PIO 2: ABOGNE 3: DE VERA 4: na,
 Title: na Designation: na DOB: 19 Dec. 1969 POB: Bagac, Bagamanok, Catanduanes, Philippines Good quality a.k.a.: a) Ismael De Vera b) Khalid c) Ismael d) Ismail Low quality a.k.a.: a) Khalid b) Ismael c) Ismail a) d) Manex b) e) Tito Art e) f) Dave d) g) Leo Nationality: Filipino Passport no.: na National identification no.: na Address: Concepcion, Zaragosa, Nueva Ecija, Philippines Listed on: 4 Jun. 2008 (amended on 3 Jun. 2009) Other information: Member of the Rajah Solaiman Movement (listed under permanent reference number QE.R.128.08), Abu Sayyaf Group (QE.A.1.01) and Jemaah Islamiyah (QE.J.92.02). Arrested by the Philippine authorities on 15 Dec. 2005. Remained detained in the Philippines as of at Jun. 2008. Father's name is Honorio Devera. Mother's name is Fausta Abogne.

QI.D.243.08. Name: 1: FELICIANO 2: SEMBORIO 3: DELOS REYES JR. 4: na
 Title: Ustadz Designation: na DOB: 4 Nov. 1963 POB: Arco, Lamilah, Basilan, Philippines Good quality a.k.a.: a) Abubakar Abdillah b) Abdul Abdillah Low quality a.k.a.: na Nationality: Filipino Passport no.: na National identification no.: na Address: a) San Jose, Zamboanga City, Philippines (previous address) b) Siasi, Sulu, Philippines (previous address) c) Santa Barbara, Zamboanga City, Philippines (previous address) d) Arco, Lamilan, Philippines (previous location) Listed on: 4 Jun. 2008 (amended on 3 Jun. 2009) Other information: Previous location: Arco, Lamilan, Philippines. Member of the Rajah Solaiman Movement (listed under permanent reference number QE.R.128.08). Arrested by the Philippine authorities in Nov. 2006 for illegal possession of explosives, firearms and ammunition. Remained detained in the Philippines as of at Jun. 2008. Father's name is Feliciano Delos Reyes Sr. Mother's name is Aurea Semborio.



QI.R.75.02. Name: 1: ABDELHALIM 2: REMADNA HAFED 3: na ABDELFATTAH 4:-na REMADNA

Name (original script): عبد الحليم رمادنا

Title: na Designation: na DOB: 2 Apr. 1966 POB: Biskra, Algeria Good quality a.k.a.: na Abdelhalim Remadna Low quality a.k.a.: na Jalloul Nationality: Algerian Passport no.: na National identification no.: na Address: Algeria Listed on: 3 Sep. 2002 (amended on 12 Apr. 2006, 7 Apr. 2008, 3 Jun. 2009) Other information: On 2 Feb. 2004, sentenced to 7 years and 6 months of imprisonment. Was detained in Italy until being deported to Algeria on 13 Aug. 2006.

QI.Z.223.06. Name: 1: MERAI 2: ZOGHBAI 3: na 4: na

Name (original script): مرعي زغبى

Title: na Designation: na DOB: a) 4 Apr. 1969 b) 4 Apr. 1960 c) 4 Jun. 1960 POB: Bengasi, Libyan Arab Jamahiriya Good quality a.k.a.: a) F'raji-di Singapore b) F'raji-il Libico c) Mohamed Lebachir, born 14 Jan. 1968 in Morocco d) b) Meri Abdelfattah Zgbye, born 4 Jun. 1960 in Bendasi, Libyan Arab Jamahiriya e) c) Zoghbai Merai Abdul Fattah f) d) Lazrag Faraj, born 13 Nov. 1960 in Libyan Arab Jamahiriya g) e) Larzg Ben Ila, born 11 Aug. 1960 in Libyan Arab Jamahiriya h) Lazrag-Faraj i) Farag j) Fredj, born 13 Nov. 1960 in Libyan Arab Jamahiriya k) f) Muhammed El Besir Low quality a.k.a.: na a) F'raji di Singapore b) F'raji il Libico c) Farag d) Fredj, born 13 Nov. 1960 in Libyan Arab Jamahiriya Nationality: na Passport no.: na National identification no.: na Address: a) via Bordighera n. 34, Milan, Italy (last known address) (b) Senis, Oristano, Sardinia, Italy Listed on: 2 Aug. 2006 (amended on 3 Jun. 2009) Other information: He is subject to Tribunale di Milano Custody Order n. 36601/2001 R.G.N.R. of 17 May 2005 - 7464/2001 R.G.GIP. Sentenced to 6 years of imprisonment for his involvement with an Al-Qaida-associated cell that forged documents, recruited and sent fighters to Iraq. Fugitive as at Apr. 2009.

QI.D.164.04. Name: 1: OTHMAN 2: DERAMCHI 3: na 4: na

Name (original script): عثمان درمشی

Title: na Designation: na DOB: 7 Jun. 1954 POB: Tighennif, Algeria Good quality a.k.a.: na Low quality a.k.a.: Abou Youssef Nationality: Algerian Passport no.: na National identification no.: na Italian fiscal code DRMTMN54H07Z301T Address: a) Algeria; (as at Nov. 2008) b) Via Milanese, 5, 20099 Sesto San Giovanni (MI), Italy; (previous address as at Mar. 2004) c) Piazza Trieste, 11, Mortara, Italy; (previous address as at Oct. 2002) Listed on: 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 3 Jun. 2009) Other information: Fiscal Code DRMTMN54H07Z301T. Sentenced to eight 8 years of imprisonment by the Tribunal of Naples on 19 May 2005. Detained in Italy as at Sep. 2007. Spoleto, Italy, until 30 Jul. 2008 Returned and deported to Algeria on 22 Aug. 2008, where he resided as at Nov. 2008



QI.S.148.03. Name: 1: NESSIM 2: BEN MOHAMED 3: AL-CHERIF BEN MOHAMED 4: SALEH AL-SAAD

Name (original script): نسيم بن محمد الشريف بن محمد صالح السعدي
 Title: na Designation: na DOB: 30 Nov. 1974 POB: Haidra Al-Qasreen, Tunisia Good quality a.k.a.: Nassim Saadi Naseim Low quality a.k.a.: Abou Anis Nationality: Tunisian Passport no.: Tunisian passport number M788331, issued on 28 Sep. 2001, expired 27 Sep. 2006 National identification no.: na Address: a) Via Monte Grappa 15, Arluno (Milan), Italy b) Via Cefalonia 11, Milan, Italy (Domicile, last known address) Listed on: 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 3 Jun. 2009) Other information: Sentenced to four years and six months of imprisonment and to be deported, by the Court of first Instance of Milan on 9 May 2005. Released on 6 Aug. 2006. Appeal by the Prosecutor of Milan, pending as of at Sep. 2007. Arrested on 9 Oct. 2002, in detention in Italy as at Apr. 2009. Father's name is Mohamed Sharif. Mother's name is Fatima.

QI.D.174.04. Name: 1: KAMAL 2: BEN MOHAMED 3: BEN AHMED 4: DARRAJI

Name (original script): احمد الدراجي كمال بن محمد بن
 Title: na Designation: na DOB: 22 Jul. 1967 POB: Menzel Bquzella, Tunisia Good quality a.k.a.: na Kamel Darraji Low quality a.k.a.: na Nationality: Tunisian Passport no.: Tunisian passport number L029899, issued on 14 Aug. 1995, expired on 13 Aug. 2000 National identification no.: na a) Italian fiscal Code DDR KML 67L22 Z352Q b) Italian fiscal Code DRR KLB 67L22 Z352S Address: via Belotti, n. 16, Busto Arsizio, Varese, Italy Listed on: 23 Jun. 2004 (amended on 20 Dec. 2005, 17 Oct. 2007, 3 Jun. 2009) Other information: Fiscal Code: a) DDR-KML-67L22 - Z352Q b) DRR-KLB-67L22-Z352S. Sentenced on 3 Dec. 2004 by Milan's first instance Court to 5 years and 10 months imprisonment. On 29 Sep. 2005, Milan's Appeal Court reduced his term to 3 years and 7 months. He was in prison or under alternative custody measures from 24 Jun. 2003 to 17 Nov. 2006. He is subject to a decree of expulsion from Italian territory.

QI.F.97.03. Name: 1: RACHID 2: FETTAR 3: na 4: na

Name (original script): رشيد فتار
 Title: na Designation: na DOB: 16 Apr. 1969 POB: Boulogin, Algeria Good quality a.k.a.: Amine del Belgio Low quality a.k.a.: Djaffar Nationality: na Passport no.: na National identification no.: na Address: Via degli Apuli n.5, Milan, Italy (last known address) Listed on: 25 Jun. 2003 (amended on 17 Oct. 2007, 3 Jun. 2009) Other information: In January 2003 sentenced in Italy to 2 years 6 months imprisonment, reduced to 1 year and 9 months on 28 Jun. 2006.

QI.E.53.01. Name: 1: YOUSSEF 2: MUSTAPHA 3: NADA 4: EBADA

Name (original script): يوسف مصطفى ندى عبادة
 Title: na Designation: na DOB: 17 May 1931 POB: Alexandria, Egypt Good quality a.k.a.: a) Nada-Youssef Nada b) Nada,Youssef M. Nada c) Youssef Mustapha Nada Low quality a.k.a.: na Nationality: na Italian Passport no.: na National identification no.: Italian Identity Card number AE 1111288, expiration date 21 Mar. 2005. Address: a) via Arogno 32, 6911 Campione d'Italia, Italy b) via per Arogno 32, CH-6911 Campione d'Italia, Italy c) via Riasc 4, CH-6911 Campione d'Italia I, Italy d) Italy (resident as at Apr. 2009) Listed on: 9 Nov. 2001 (amended on 10 Apr. 2003, 26 Nov. 2004, 3 Jun. 2009) Other information: na



To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:
<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twelfth update of the List in 2009.

4 June 2009